

does not arise. The likely amount to be sanctioned to the Distt. Central Cooperative Banks in Gujarat is Rs. 257.00 crores.

#### **Worli-Bandra Freeway**

2063. SHRI RAM NAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a proposal of Worli-Bandra Freeway in Maharashtra has been accorded clearance by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) Does not arise.

(c) Comprehensive Environmental Impact Assessment Report has been sought from Bombay Metropolitan Region Development Authority.

#### **Frequency of Rajdhani Express**

2064. SHRI MURALIDHAR JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a heavy demand for extension of the New Delhi-Bhubaneswar Rajdhani Express from Weekly to tri-weekly; and

(b) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Some representations have been received in this regard.

(b) Increase in frequency of 2421/2422 New Delhi-Bhubaneswar (via Howrah) Rajdhani Express is being examined and action as found feasible and justified will be taken.

#### **Environmental Clubs**

2065. SHRI MAULLAPPALLY RAMACHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Kerala has submitted any proposal for the setting up of the Environmental Clubs in schools and colleges and environment Protection committees at the Districts and State Levels;

(b) if so, the estimated cost of these projects and the extent of central aid sought by the State; and

(c) the action taken or proposed to be taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). The Kerala State Government has submitted a proposal titled, "Promotion of environmental awareness and participation of people in Kerala" for environmental clubs, district environment protection committees, resource materials, audiovisual vans, mobile laboratories, setting up of a permanent stall on environment at the Science and Technology Museum, Formation of State and District Crisis Groups and of a State Environment Protection Committee at a total cost of Rs.1.61 crores for the first year and a recurring annual grant of Rs.61.50 lakhs. They have sought Central assistance for the whole amount. The cost of setting up of Environmental clubs and Environmental protection Committees is Rs.58.84 lakhs for the first year and recurring annual grant of Rs.48.84 lakhs for the subsequent years.

(c) The State Government has been given the guidelines of the schemes for Eco-club and Paryavaran Vahinis of this Ministry and requested to revise their proposal accordingly. As regards the State Level Environmental protection Committee, they have been informed that there is no provision for support for such committees.

#### **Delicensing of Dairy Sector**

2066. SHRIMATI GEETA MUKHERJEE : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether Delicensing of Dairy Sector was done despite strong opposition from the National Dairy Development Board; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) No, Sir.

(b) Does not arise.

#### **Level Crossings**

2067. SHRI SOUMYA RANJAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of manned unmanned Railway crossings in the country, zone-wise and State-wise; and

(b) the number of unmanned level crossings to be converted into manned during the year 1996-97?